# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

#### LOK SABHA

# UNSTARRED QUESTION No. 3369 TO BE ANSWERED ON 16<sup>TH</sup> MARCH, 2021

#### INLAND FISHERIES AND FRESHWATER AQUACULTURE IN GUJARAT

#### 3369. SHRIMATI POONAMBEN MAADAM:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री be pleased to state:

- (a) whether the amount of subsidy has not been released to the Fishermen under the Centrally sponsored schemes of Inland Fisheries and Freshwater Aquaculture in the State of Gujarat;
- (b) if so, the details thereof;
- (c) whether the delay in release of the said amount of subsidy is adversely affecting the fishermen of the State of Gujarat; and
- (d) if so, the reaction of the Government thereto?

### ANSWER

### THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRYAND DAIRYING

#### (SHRI PRATAP CHANDRA SARANGI)

(a) to (d) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the last 5 years under the Centrally Sponsored Scheme(CSS) on Blue Revolution: Integrated Development and Management of Fisheries has approved fisheries development projects to the tune of Rs 130.55 crore to Government of Gujarat and central funds of Rs.48.26 crore have been released. The activities approved *inter-alia*includesfreshwater finfish/prawn hatcheries and construction of new ponds for fish culture. Besides, during 2020-21, under Pradhan Mantri Matsya Sampada Yojana (PMMSY), a new flagship scheme being implemented by the Department of Fisheries for a period of 5 years with effect from the financial year 2020-21, the fisheries developmental proposal of Government of Gujarat at a total cost of Rs. 63.75 crore with central share of Rs. 17.87 crore have also been approved.Selection of beneficiaries and release of subsidy is done by the state government. The Government of Gujarat releases subsidy to beneficiaries based on progress of works and submission of claims with the requisite documents by the beneficiaries and as such no delay has been reported by the stategovernment in this regard.

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